# HARYANA VIDHAN SABHA

# **COMMITTEE ON ESTIMATES**

# 2011-2012

# **FORTIETH REPORT**

# ON THE

# **BUDGET ESTIMATES**

FOR 2011-2012

# PUBLIC HEALTH ENGINEERING DEPARTMENT



Presented to the House on  $\mathcal{GH}$  March, 2012

HARYANA VIDHAN SABHA SECRETARIAT, CHANDIGARH

# TABLE OF CONTENTS

5-

~

ł

~

**\** :

1	Composition of Committee on Estimates	(111)
2	Introduction	(v)
<u>_</u> 3	Report Public Health Engineering Department	1–25
1	Appendixes	
~ / Q	Summary of recommendations/observations of the Committee in respect of Public Health Engineering Department	26–28
	II Statement showing the outstanding recommendations/ observations pertaining to the previous years	2 <del>9–</del> 46

#### (m)

#### COMPOSITION OF THE COMMITTEE ON ESTIMATES FOR THE YEAR (2011 2012)

#### CHAIRPERSON

() (m)

1 Rao Dharam Pal MLA

#### MEMBERS

- 2 Shri Balbir Pal Shah MLA
- 3 Smt Savitri Jindal MLA
- 4 Rao Yadvendra Singh MLA
- 5 Shri Ajay Singh Chautala MLA
- 6 Shri Naresh Sharma MLA
- 7 Shri Sher Singh Barshami MLA
- 8 Smt Kavita Jain MLA
- 9 Shn Narender Sangwan MLA

#### SECRETARIAT

- 1 Shri Sumit Kumar Secretary
- 2 Shri Balwant Singh Makkar Under Secretary

## INTRODUCTION

1 I the Chairperson of the Committee on Estimates having been authorized by the Committee in this behalf signed this Report on the (i) Budget Estimates for the year 2011-2012 in respect of Public Health Engineering Department and (ii) Implementation of outstanding recommendations/observations of the Committee

2 A brief summary of the recommendations/observations of the Committee is given in Appendix (I) and (II) in respect of Public Health Engineering Department and Implementation of outstanding recommendations/observations respectively. The summary is not exhaustive and for full recommendations or observations of the Committee reference be made to the main Report and the reports of previous years (for implementation) relating to the Departments concerned

3 A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat

4 The Committee is thankful to the Chief Secretary and other Financial Commissioner/Commissioner and Principal Secretaries/Secretaries/representatives of the Departments who appeared before the Committee from time to time for their valuable assistance to the Committee

5 The Committee is also highly thankful and appreciates the working of the Secretary Under Secretary Branch Officials of the Haryana Vidhan Sabha Secretanat for their unstinted whole-hearted co-operation and assistance rendered by them

RAO DHARAM PAL,

The 15th February 2012

E.

Chairperson Committee on Estimates

### REPORT

#### **Constitution of the Committee**

1 The Committee on Estimates for the year 2011-2012 consisting of nine members was nominated by the Hon ble Speaker on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 7th March 2011and notified vide Haryana Vidhan Sabha Secretariat Notification No EC I/2011-12/28 dated 28th April 2011

### **Appointment of Chairpersons**

2 Rao Dharam Pal M L A was appointed the Chairperson of the Committee

#### Sittings

۲

3 The Committee held/fixed 70 meetings (at Chandigarh and outside Chandigarh) till the finalization of this Report

### Implementations/Recommendations

4 The Committee scrutinized the replies received from the Government in connection with the outstanding recommendations/observations made in their reports for the year 1995-96 1996 97 1998 99 2000 01 2001 02 2003 04 2006 07 2007 08 2008 09 and 2010 11 pertaining to Public Health Engineering Health Mines & Geology Tourism Excise & Taxation Environment Development & Panchayats Rural Development Industries & Commerce Welfare of SC s & BC s Tourism and Excise and Taxation Departments The Committee dropped the recommendations/observations where it was satisfied with the action taken by the Government The observations to the Committee of the remaining recommendations/observations in respect of these reports are contained in Appendix II of this Report

#### **Selection of Departments**

5 The Committee Selected the following Departments with a view to scrutinize their Budget Estimates for the year 2011 12

- 1 Environment Department
- 2 Public Health Engineering Department
- 3 Irrigation Department
- 4 Public Works (B&R) Department
- 5 Health Department

# Scrutiny/Framing of Questionnaire/Oral Examination

6 The Committee took a serious view for not supplying the Material on the Budget Estimates for the year 2011 2012 by the Public Works (B & R) and Health Departments The Committee recommends that appropriate action be taken against the concerned Officers of the Public Works (B&R) and Health Departments who are responsible for it

7 The Committee scrutinized the material and framed the questionnaire in respect of the Environment Public Health Engineering Irrigation and Public Health Engineering Departments for the year 2011-2012 and orally examined the Financial Commissioner/Commissioner & Principal Secretary/Secretary to Government Haryana Public Health Engineering Department

## Supplementary Estimates

8 The Committee also scrutinized the Supplementary Estimates of Haryana Government for the year 2011-2012 and examined the representative of the Finance Department as well as other Departments concerned with the demands and also prepared their reports thereon for being presented to the Vidhan Sabha on the date fixed therefore

## General Observation Finance Department

9 The Committee while scrutinizing the replies received from the Government relating to the Departments pending paragraphs of previous reports concerning these Departments have experienced that the replies thereof are not being sent by some of the departments in time inspite of the instructions issued by the Government from time to time

The Committee is of the view that the Finance Department should coordinate in this respect and reiterate these instructions to all the concerned Departments so that replies are sent in time in order to streamline the functioning of the Committee

10 The Report of the Committee in respect of Public Health Engineering Department are in the following paras

# PUBLIC HEALTH ENGINEERING DEPARTMENT

ŝ

# 1 Organization of the Department

The Public Health Engineering Department of Haryana State is headed by an Engineer in Chief assisted by 4 Chief Engineer 6 Superintending Engineers 10 Executive Engineer in the Head Office In the field there are 14 Circles each headed by an Superintending Engineer in all there are 54 working Divisions Besides this there are 2 Mechanical Divisions Each Division is headed by an Executive Engineer

			ation	SE (Y Nagar)		EE PKL (SDE 3)	EE1 Y Nagar (SDE 3)	EE2 Y Nagar (SDE-4)			
		SE MM Celi	EE Coordination	SE (Sonepat)		EE2 Sonepat (SDE 3)	E E 3 Sonepat (SDE 2)	EE Sonepat (D & P) (SDE 3)	EE Sonepat (GWI) (SDE 2)	EE1 Gohana (SDE 2)	EE2 Gohana (SDE 2)
ł	ef Engineer (Programme)	-		SE (Sırsa)	EE Sırsa (D&W)	EE1 Sirsa (SDE 3)	EE2 Sirsa (SDE 3)	EE 3 Sirsa (SDE 3)	EE1 Fateha bad (SDE 3)	EE2 Fatehabad (SDE 3)	
	Chief Engineer (Programmi	SE Mech (HO)		SE (Rohtak)	EE Rohtak (D&W)	EE1 Rohtak (SDE 4)	EE2 Rohtak (SDE 4)	E E 3 Rohtak (SDE 3)			
			<del></del>	SE (Rewarı)		EE1 Rewari (SDE 3)	E E 2 Rewarı (SDE 3)	EE1 Narnauł (SDE 3)	E E 2 Narnaul (SDE 3)	EE Mohindergarh (SDE 3)	EE Kosli (SDE 2)
	ēr	ing.	þ	SE (Karnal)		EE1 Karnal (SDE 4)	EE2 Karnal (SDE 3)	EE1 Panipat (SDE 3)	EE2 Panipat (SDE 3)		
Engineer In Chief	Chief Engineer (Rural)	SE Planning	EE Budget EE Planning EE IGDWS EE Montoring	SE (Kaıthal)		EE1 Karthal (SDE 3)	E E 2 Kaithal (SDE 3)	EE3 Kathal (SDE-4)	EE Kuruk shetra (SDE-4)		
Engine	 			SE (Jind)		EE Jind (SDE-4)	EE Narwana (SDE 3)				
	eer	SE Projects		SE (Hısar)	EE Hisar	EE1 Hisar (SDF 3)		EE3 Hısar (SDE 3)	EE Hansi (SDE 3)		
	Chief Engineer	SE PI	EE Projects EE Works	SE (Palwal)	EE Palwal	(Down) E E (P) 1 Nuh (SDF 3)	E E (P) 2 Palwal (SDE 6)	EE3 Paiwal (SDE 3)			
		+-		SE (Guraaon)	EE Gurgaon	(Low) EE Gurgaon KCDE EI	Sohna (SDE 3)	EE1 Faridabad (SDE 3)			
2	er	SE Urhan	EE Urban 1 EE Urban 1	SE (Ihauar)		EE1 Jhajjar	(sDE 3) (SDE 3)	EE3 Jhajjar (SDE 2)	EE Bahadur garh		
	Chief Engineer			SE		EE1 Bhiwani	(SUE 3) EE2 Bhiwani (SDE 3)	E E 3 Bhiwani (SDE 3)	EE C Dadn	(SUE 3) EE Tosham	(SDE 3)
		CE Visitance	EE Vigilance	SE		EE A Cantt	(SUE-4) EE Ambala City)	(SDE 2) EE Ambala Mech	(SUE 2) EE Narain gath	(SDE 3)	

"Organisation Structure of Public Health Engineering Department, Haryana"

	Designation	Total Strength
EIC	Engineer In Chief	1
CE	Chief Engineers	4
SE	Superintending Engineers	Я
田	Executive Enginees	71
SDE	Sub-Divisional Engineers	174

## 2 Functions of the Department & its subordinate offices

The department is engaged in execution operation and maintenance of water supply in rural sectors water supply and sewerage in urban sector besides provision of operation and maintenance of sanitary installations in Government institutions and other deposit works

The main function of the department is as under

- 1 Drinking water facilities Rural as well as Urban Area
- 2 Sewerage system in urban area including treatment of esculent effluents
- 3 Strom water drainage in urban area
- 4 Water Supply Sewerage and Sanitation in Govt building
- 5 Operation and maintenance of all the above services

#### Function of Subordinate Offices

#### 1 Engineer in Chief

The department is headed by Engineer in Chief who is the overall in charge of the department for the following works assisted by four Chief Engineer at Head Office level who have been assigned the following works

## 1 Chief Engineer (Urban)

- (I) Urban works
- (II) Estt Gazetted Section
- (III) Chief Vigilance Officer

## 2 Chief Engineer (Project)

- (IV) Mewat Project and Mewat Development Board Works
- (v) YAP Work
- (vi) Government Works

#### 3 Chief Engineer(Rural)

- (I) Augmentation/ACA works of rural area
- (II) NABARD works
- (III) NCR (Rural work except Mewat Project Work)
- (N) Shivalik Development Board Works
- (v) Independent feeders works
- (vi) Estt Non Gazetted (Technical Section)
- (VII) Works of Rural Stadiums/Model Villages

- (Viii) All correspondence with State Government regarding rural water supply
- (ix) Sanitary Board
- (x) Cash Section
- (xi) Budget and Accounts

## 4 Chief Engineer(Programme)

- (I) Indira Gandhi Drinking Water Supply works
- (II) ARWSP works
- (III) DDP works
- (IV) Computerization
- (v) Estt Staff Section
- (vi) Works of G&A section
- (VII) 1st Appellate Authority

### 5 Superintending Engineer

Superintending Engineer is responsible to the Chief Engineer's for administration and General Professional Control or Public Works in charge of officers of the department within his circle of superintendence

#### 6 Executive Engineer

The executive Engineer is responsible to the Superintending Engineer for management and execution of works within his division

# 7 Sub Division Engineer

Sub Divisional Engineer is responsible to the Executive Engineer for management and execution of works within his Sub Division and assists the Executive Engineer in completion of various projects

### 3 Creation of Posts

The Department was asked by the Committee as to whether the department has sent any proposal for creation of more Posts to the Finance Department during the last three years if so the details of these proposals alongwith their justification be furnished to the Committee The Committee may also be Informed the number of posts sanctioned by the Finance Department during the last three years out of the posts asked for by the department

THE DETAIL OF POSTS REQUIRED DURING LAST 3 YEARS &
POSTS SANCTIONED BY GOVT

Sr No	Name of Post	Additional Posts Required	Additional Posts Created/ Approved
1	Superintending Engineer (Field)	2	2
2	Executive Engineer (Field)	12	11
3	SDE (Field)	17	17
4	Junior Engineer	54	54
5	Superintendent (Field)	4	4
6	Dy Superintendent (Field)	12	11
7	Divisional Accounts Officer (Field)	12	11
8	SO (Field)	3	3
9	ADA (Field)	11	11
10	Assistant (Field)	19	17
11	Junior Programmer	71	71
12	SDC	18	18
13	Clerk/AS DC	274	187
14	Cırcle Head Draftsman (Field +H O)	2	2
15	Head Draftsman (Field+HO)	12	11
16	Assistant Draftsman (Field+ H O)	63	61
17	Tracer (Field+ H O)	Nıl	Nit
18	Stenographer (Field)	5	5
19	Steno-Typist (Field)	13	12
20	Jamadar Peon/Peon/Daftri(Field)	105	57
21	Chemist	12	12
22	Lab Attendent	12	12

After going through the written reply and oral examination of the representatives of the Department the Committee desired to know the justification of the demand of new posts which the department has sent to the Government

### 4 Vacant Post

The Department was asked by the Committee to inform about the number of post lying vacant category wise alongwith the period from which these are lying vacant

#### The Department replies as under ---

Requisition of following posts has been sent to concerned offices for filling up the posts

Category	Requisition sent	Requisition yet to be sent
SDE s	32	
Chemists	11	_
Junior Engineers	127	7
Assistant Draftsman	83	
Clerks (Head office)	19	_
Steno typist (field cadre)	17	6
Peons	2	7
Clerks (field cadre)	288	21

Besides above the following promotional posts are lying vacant

5 no circle superintendents 4 nos head draftsman 2 no steno graphers (head office) 5 nos steno typist 7 no peons 21 no clerks 12 no stenographer 3 no deputy superintendents 8 no assistants (field cadre) and 4 no SDC s

The vacancy position of Regular Mechanical Establishment has been asked from field offices and will be sent within one month after compilation

Sr No	Designation	Period	Sanctioned posts	Working	Vacant	Remarks
1	2	3	4	5	6	7
1	Junior Engineer	2010	609	475	134	The requisition of 127 Junior Engineers has been sent to HSSC vide No 1538 dated 2 4 2010 stand advertised
2	Head Draftsman	2010	68	64	04	The shortfall is due to non availability of SC from the Assistant Draftsman
3	Assistant Draftsman	2010	152	69	83	The requisition of 83 Assistant Draftsmen has been sent to HSSC vide No 3776 dated 19 8 2011

Detail of posts lying vacant category wise is as under ---

4	~
	-

1	2	3	4	5	6	7
4	Dy Superintendent (Head Office)	2011	5	5	_	Promotional quotal post
5	Assistant (Head Office)	2011	30	30		Promotional quota post
6	Clerk (Head Office)	2011	33	14	19	The requisition of 19 clerks has been sent to HSSC vide this office Memo No 5786 WSSS/ES (1) dated 05 10 2007 and Memo No 4 1 3 3 6 WSS/ES(1) 22 10 2008
7	Stenographer	2011	2		2	Promotional quota post
8	Steno Typist (Filed Cadre)	2010	42 Direct quota 14 promotion quota	19	23	The requisition of 17 Steno Typist has been sent to HSSC vide this office Memo No 3748 PHE (ES 3) dated 06 08 2010
9	Peon (Head Office)	2010	28	19	9	The requisition of 2 Peon has been sent to Secretary Haryana Group D Employees Selectron Committee Chandigarh Memo No 62 PHE/ES 3 dated 5 2 2010 and Memo No 7353 PHE (ES 3) 19 12 2010 & Memo No 2589 PHE (ES 3) dated 19 05 2011
10	Clerk (Filed Cadre)	2011	491	182	309	The requisition of 288 Clerks has been sent to HSSC vide this office Memo No 6044 PHE/ES 2 dated 02 11 2011
11	Stenographer (Filed Cadre)	-	14	2	12	Promotional quota post
12	Dy Superintendent	2011	56	53	3	Promotional quota post
	(Field Cadre)					
13	Assistant (Filed Cadre)	2011	128	120	8	Promotional quota post
14	SDE	2011	174	170	4	Promotional quota post

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the vacant posts must be filled up without further loss of time so that the work of the Department may not suffer The Committee may be informed about it

### 5 Drinking Water Facilities

The Department was asked by the Committee whether there is any village/ town/part of any city which has not been provided the drinking water facilities

In the reply to the questionnaire of the Committee the department submitted that all the villages/towns have been provided with drinking water facilities But during the course of oral examination it came into the notice of the Committee that there are such Dhanies where water facility has not been provided Therefore, the Committee desired to know full details of the number of such Dhanies which have requested for providing the drinking water along with the numbers of such Dhanies to which the drinking water has not been made available even after their request

## 6 Embezzlement/Misappropriation/Irregularities of Funds

### On being asked by the Committee regarding ----

- (a) The number of complaints received and enquiry conducted regarding irrugulargies/embezzlments/misappropriation of funds against the officers/officials of the department during the last three years together with the action taken by the department against them who have been found at fault with the latest position thereof and
- (b) The number of aforesaid cases pending at present in the different courts alongwith the financial implications involved therein

- (a) 33 no complaints were received regarding irregularities/ embezzlements/misappropriation of funds against the officers/officials of the department during last 3 years. The enquiry has been completed in 19 no complaints and is in progress in the balance 14 no complaints. On the basis of findings in the enquiry report of above stated 19 no complaints 4 no complaints have been filed and disciplinary action against the defaulting officers/officials is in progress in the remaining 15 no complaints.
- (b) There are total of 7 no cases of revovery pending in various courts The latest status is as under ----

Reply to be filled by			Next Heanng	Reply Field	Reply to be filed
Dealing Officer & Assistant	SDE No 3 Bhiwani	Manoranjan Kumar Deputy Superinterdent Neeraj Assistant 1	SDE PHESD Gurgaon No 1		Executive Engineer Public Health Engg Divn No 1 Hisar Sub Divisional Engineer PHE S/Divn No 5 Hisar
Bref Details	Recovery of Rs 15550/ from gratuity stayed by High Court	Petitioner wants to release the gratuity along with 12 interest from the date of relirement	Pipes Recovery	Property for recovery of interest	For wants of back in service
Case Status	Admtted	Pending	Reply filed	Pending	Pending
Subject	Recovery of Rs 15550/ from graturty	CWP No 18849 of K K Khosla V/s State of Haryana	M/s Care Well Pipes Recovery	State V/s Ram Parkash Ex-SDC	Satish Kumar V/s Commssioner Secy Etc
Respondent/ Counsel	State of Haryana Others	FCPH Haryana CWP No Advocate General 18849 of K K Haryana Khosla V/s State of Haryana	Executive Engineer	Ram Parkash	Executive Engineer PHE Divin No 1 Hisar ADA concerned
Petrtoner/Type/ Counsel	Ramji Lal/Employee	K K Khosla/ Employee Dharmender Singh Rawat	M/s Care Well/ Firm	Executive Engineer PHED 1 Hisar/ Govt ADA concerned	Satish Kumar/ Employee
Written St Filling/Next Hearing	16 12 2005			24 11 2011	29 11 2011
Filing Re- ceipt Date in Dept	01 11 2005 01 12 2005	14 10 2010 15 08 2011	25 08 20011	0710 2004 07 10 2004	03 09 2009 16 09 2009
Case Type/No	CWP/13049/ 2005	CWP/18849/ 2010	Civil Suit/370/ 2006	Civil Suit/492 C/2004	2009 2401 2009
ය ද	123	171	R	341	35

Sub Division Engg Hodel Assistant of Sub Divisional Office Hodel	SDE PH Admitted Engg S/Divn on dt Hodal SDC 04 09 2009
Admitted The Petitioner Sul filed appeal case Hoc to stop recovery Sut agarst stoken Offi pipes from W/S Sch Khambi stay has been granted to the peritoner Sh K K Chanana An application was filed by the Deptt To vacate stay but the Hon ble High Court has not vacate the stay as per order dated 03 04 2007 Dismissed the application of the deptt to vacate stay CM No 8315-C of 2004 Service	S E D G G G G G G G G G G G G G G G G G G
Admitte	Admitted
Public Health K.K. Chanana Engg Department V/s State of Hanyana	State of Haryana V/s Balbr
Public H Engg D	Batbir
K K Chanana Employee	Public Health Engg Deptt /Govt Advocate General
8 8 8	
20 02 2004	23 05 2001 05 07 2001
2004 Curl Surt/3431 2004	CWP/3735/ 2001
8	88 1

.

- (a) After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the complete details about the action taken in the matter of complaints received and enquiry conducted regarding the irregularities/embezzlement/misappropriation of funds against the officers/officials of the department during the last three years may be provided to the Committee The Committee also want to know about the number of such cases which has been disposed of at department level
- (b) The Committee recommends that the latest position of the Courts Cases alongwith its details may also be provided

#### 7 Purchase of Material

#### On being asked by the Committee regarding -

The details of purchases of different types of materials which were made during the last three years alongwith the details of the materials which would not be used and the reasons therefore The procedure adopted for the purchase of these materials may also be intimated to the Committee

#### The Department reply is as under —

The department purchased material of approx Rs 303 15 cr in year 2008 09 Rs 297 02 cr in the year 2009 10 and Rs 156 53 in the year 2010 11 The material has been used/is being consumed No material purchased during the last 3 years in surplus

All the material has been purchased through DS&D Hr after vide publicity in papaers by DS&D Hr and purchase was finalized with the approval of High Powered Purchase Committee Supply Orders are placed after finalization of purchase by the High Powered Purchase Committee and with the approval or Competent Authority

Mane of lien         Amount Rs in Lacs         Details of thematenal         Procedure Adopted for winch could not be issed and the reasons         Procedure Adopted for winch could not be or Last 3 years         Details of human beam pur ditant 3 years         Procedure Adopted for winch could not be or Last 3 years         Procedure Adopted for winch could not be ditant 3 years         Procedure Adopted for mised and ditant a bean pur ditant 3 years         Procedure Adopted for mised and ditant 3 years         Procedure Adopted for mised and ditant 3 years           A Propes         205         0         387         1477         398         490         2010           S R Press         215         0         387         1477         80         2010         400           S R Press         216         0         387         51         20         210         210           S R Press         216         0         387         210         210         210         210         21							IEKIAL	
2008-03         2009-10         2010-11         Total of Purchase         windrocoundrocol           0f Last 3 years         15960         14388         38373         The material has been used and the reasons           11621         6448         0         18089         used in the reasons           11621         6448         0         18089         used and the reasons           11621         6448         0         1438         38373         The material has been used and the reasons           11621         6448         0         387         107         5229         ing the last three years is           2363         215         0         387         512         529         ing the last three years is           weers         251         0         387         514         529         ing the last three years is           weers         251         0         387         514         529         ing the last three years is           weers         1402         658         50         2110         2110         2110           weers         51         53         33         33         33         34           set         56         16         260         210         260 <th>ი აგ</th> <th>Name of Item</th> <th></th> <th>Amoun</th> <th>it Rs in Lacs</th> <th></th> <th>Details of thematenal</th> <th>Procedure Adopted for</th>	ი აგ	Name of Item		Amoun	it Rs in Lacs		Details of thematenal	Procedure Adopted for
8045         15580         14368         33373         The material has been used/is being consumed mig the last three years is surplus           11671         6468         0         18089         used/is being consumed week/is being consumed mig the last three years is surplus         33373         The material has been mig the last three years is surplus           Pipels         215         0         3397         612         b           Pipels         215         0         3397         612         b           Verins         215         0         3397         612         b           Verins         216         0         367         612         b           Verins         0         387         612         251         b           Verins         0         387         613         333           verins         0         1472         666         158           verins         1402         668         50         2110           verins         565         0         334           verins         563         0         581         581           4019         2260         0         6229         403           403         0         0         <	1		2008-09	2009-10	2010-11	Total of Purchase of Last 3 years	writch could not be used and the reasons therefore	the purcase of matenal
11671         6468         0         18060         used/is being consumed ing the last three years is ing the last the last three years the last the last the last thre	-	D   Pipes	8045	15960	14368	38373	The material has been	All the material has been pir
3330       1728       107       5229       No material punchased during the last three years is surplus         Bell       388       450       530       1478       00       529       No material punchased during the last three years is surplus         Pipes       215       0       387       612       0       387       612         Pipes       251       0       387       612       0       251         Veris       0       387       612       612       0       1478         Veris       0       387       612       0       251       1478       surplus         Veris       0       387       516       56       158       33       33         Vider       0       102       56       33       33       334         S       306       556       0       561       33       34         I       10       283       0       534       33       34         I       125       209       0       613       234       403       140         I       125       209       0       534       334       334       334         I       10		A C Pipes	11621	6468	0	18089	used/is being consumed	chased through Director Supplies
enri         388         450         630         1478         ingure last three years is           Pipes         215         0         337         612         1478         surplus           Vers         0         367         612         0         367         612           vers         0         36         56         30         1478         surplus           vers         0         36         56         30         251         0         36           vers         0         18         15         33         56         404         0         34           vers         51         530         0         261         33         33         34           vers         51         530         0         58         33         34         34           vers         0         283         0         33         33         34         34           vers         0         0         0         33         34         34         34           vers         0         0         0         34         34         34           vers         0         0         0         403	<u> </u>	31 Pipes	3363	1729	107	5229	No matenal purchased dur	& Disposals Haryana after vide
Pipes       215       0       337       612         wers       251       0       337       612         wers       251       0       337       612         wers       251       0       367       612         wers       0       1402       668       30       551         wers       0       188       50       2404       0       251         s       336       565       16       499       33       33         s       336       565       16       0       901       33         es       51       538       0       0       33       493         4019       2250       0       334       233       334         3035       2370       233       233       334         403       0       0       334       403       1403         2550       1553       356       1563       1566       1566	- 07	. C.G. Screen/ S.S. Screen	88	460	ŝ	1478	ing the last three years is surplus	publicity in papers by DS&D Haryana & Purchase was final
vers vers vers s s vers vers s s s s s s s s s s s s s s s s s s	щ	ERW MS Pipes	215	0	397	612		Ized with the approval of High Privered Dumbase Committee
vers vers 30315 29702 2975 2975 2975 2975 2975 2975 2975 297	0)	W Pipes	251	0	0	153		Supply Orders are placed after
14/02         668         510           owder         0         122         568         510           s         336         51         568         516         510           s         336         51         536         158         158         158           ets         51         530         0         499         901         33         158         33           ets         51         530         0         283         33 <td>2</td> <td>fanhole Covers</td> <td>0</td> <td>ж</td> <td>ନ</td> <td>8</td> <td></td> <td>finalization of purchase by the</td>	2	fanhole Covers	0	ж	ନ	8		finalization of purchase by the
wder         0         102         55         5	0	ement	1402	668	ន	2110		High Powered Purchase Com
<ul> <li>300 10</li> <li>30 10<td>ш</td><td>leaching Powder</td><td>0</td><td><b>1</b>2</td><td>ន</td><td>158</td><td></td><td>Competent Authority</td></li></ul>	ш	leaching Powder	0	<b>1</b> 2	ន	158		Competent Authority
s 306 595 10 10 10 10 10 10 10 10 10 10 10 10 10	¥	lum Fernc	0	18	15	R		
96     404     0       es     51     530     0       0     283     0     0       125     203     0     0       4019     2250     0     0       403     0     0     0       30315     29702     15633     75	ល	luice Valves	306	<b>26</b> 2	0	106		
es 51 530 0 0 283 0 125 209 0 4019 2250 0 403 0 0 30315 29702 1563 75	S S	ID Joints	8	<del>4</del> 04	0	664		
0 283 0 1 283 0 1 283 0 1 283 0 1 285 209 0 1 2250 0 1 4019 2250 0 0 1 403 0 1 2250 0 1 1 5653 7 5 75 75 75 75 75 75 75 75 75 75 75 75	C	I D /F Pipes	51	530	0	581		
125 209 0 4019 2250 0 6 403 0 0 6 30315 29702 1563 75	S S	I Fittings	0	<b>783</b>	0	383		
4019 2250 0 403 0 0 30315 29702 15653 7	$\mathbf{O}$	I Fittings	125	208	0	8		
403 0 0 0 30315 29702 15633 7	5	later Tanks	4019	2250	0	6229		
30315 29702 15653	U I	I Pipes	403	0	0	403		
	ĬĔ	otal	30315	29702	15653	75670		

PURCHASE OF DIFFERENT TYPES OF MATEIRAL WHICH WERE MADE DURING THE LAST THREE YEARS

-

After going through the written reply and oral examination of the representatives of the Department the Committee want to know the reasons for which purchasing of material has been made less during the year 2010-2011 according to the details provided by the department

#### 8 Purchase of Machinery

### On being asked by the Committee regarding -

The details of the machinery purchased during the last three years alongwith its purpose usages and the procedure adopted for the purchase of this machinery

3

#### The Department reply is as under ----

Besides purchases of small machinery like pumping sets of water supply or sewerage disposal the major machinery like Sewer cleaning machine Rotary Rigs Diesel Generating sets purchased is Rs Nil in the year 2008-09 Rs 38 lacs in the year 2009-10 and Rs 129 lacs in the year 2010-11 The machinery was purchased for drilling of tubewellws cleaning of sewers etc

All the machinery has been purchased through DS&D Hr after vide publicity in papers by DS&D Hr and purchase was finalized with the approval of High Powered Purchase Committee Supply Orders are placed after finalization of purchase by the High Powered Purchase Committee and with the approval of Competent Authority

Amount Rs in Lacs. Purchase & Usanes	2008-09 2009-10 2010-11 Total of Purchase of Last 3 years	herating Sets 0 0 15 15 The machinery was purcased All the machinery has been pur	0 0 19 19 for installation on water works/	0 38 55 133 developing the tubewells/ deaning the sever lines	0 38 129 167
Sr Name of Item		1 Diesel Generating Sets	2 Sewer Cleaning Machine	3 Rotary Rig	Total
	Amount Rs in Lacs. Purchase & Usanes	Name of Item Amount Rs in Lacs. Purchase & Usages 2008-09 2009-10 2010-11 Total of Purchase of Usages of Last 3 years	Amount Rs         In Lacs.         Purchase & Usages           2008-09         2009-10         2010-11         Total of Purchase           2008-09         2009-10         2010-11         Total of Purchase           ating Sets         0         0         15         The machinery was purcased	Amount Rs         In Lacs.         Purchase & Usages           2008-09         2009-10         2010-11         Total of Purchase           2008-09         2009-10         2010-11         Total of Purchase           ating Sets         0         0         15         15         The machinery was purcased           ng Machine         0         0         19         19         for installation on water works/	Amount Rs     In lacs.     Purchase & Usages       2008-09     2009-10     2010-11     Total of Purchase       ating Sets     0     15     15     The machinery was purcased       ng Machine     0     19     for installation on water works/       0     38     95     133     developing the tubewells/

-

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the information regarding progress of increasing the numbers of Rigs may be intimated to the Committee

#### 9 Audit Paras

The Department was asked by the Committee to supply the details of the audit conducted by the A G parties alongwith the audit paras/objections raised by these parties and the action taken by the department on these audit paras during the last three years

### 

There are a total of 666 nos paras outstanding The department submits the replies to the objections raised by the audit party and best efforts are made to get these paras settled

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the Committee may be informed about the latest position about the audit paras/objection raised by the audit parties and also provide the detailed information about it

### 10 Loss of Funds and Material

## On being asked by the Committee regarding —

- (a) Whether any cases of loss/shortage in the department have been noticed/detected by the department during the last three years if so the number of such cases together with the total loss suffered in each case alongwith the action taken or proposed to be taken against the officers/officials involved found at fault in the said cases and
- (b) The step taken so far to effect recovery of the loss if any suffered

## The Department reply is as under -

The detail of such cases

Remarks		ŧ	mbir	Ŧ		Report submitted & matter	<u>filed</u>		Charge Sheet under preparation against the against the officials
Action taken		Ę	Sh Dharambir JE being	na generation					
Report received Y/N		σ	Kes	No	No	Yes	No	No	Yes
Designation of Enquiry officer			EE (Vig)	S E Sonepat	SE Sirsa	EE (Vig)	AE (Vig)	EE (Vig)	S E (Urban)
agaınst	Designation	2		E E S D E	ш			ц	ш ш
Complaint relate to Complaint against	Name	9	Officers/ officials	D P Mittal R K Mehta	Bikram Singh	Officers/ officials	Officers/ officials	Panchkula VK Mahajan	D P Mittal
plaint relate t	Division	5	Kosli	No 2 Sonepat	No 1 Sirsa	Nuh	No 1 Namaul	Panchkula	No 2 Sonipat
Con	Circle	4	Rewan	Sonepat	Sirsa	Palwal	Rewan	Y/Nagar	Sonipat
	Brref description of complaint	e	Use of substandard matenal in sewerage work at Kosli	Execution of Sub standard Work	Splitting of tenders	Driling of tubewell wrth shallow depth at Taoru	Use of sub standard matenal at w/w Hudina	Regarding theft of material	Use of substandard material at w/w Ganaur & Sub standard RCC pipe in sewerage works
	Name of Complainant	2	Sh Des Raj Ram Singh Yadav Kosli Kasba Niwase	Sh Arvind Kumar R/o Han Nagar Ganaur	Sh N.K Chaudhry S.E (Retd.)	CPS Dev & Panchayat Deptt	Residents of Vill Hudina	Sh Dev Raj Kundu Vill Bakshwala Panchkula	Sh Dharambır S/o Sh Rajmal Lalheu Road Ganaur
Í	ය දි		-		ო	4	ۍ ۲	9	~

•

2		ę	4	5	9	7	ø	6	10	11	
Sh Rajınder S/o Sh Hukam Sıngh Sohna	ר פר		Gurgaon	Sohna	Officers/Officials		SE (Vig)	No			
Sh Arvind Kumar Advocate		Use of Sub Standard RCC pipe	Rohtak	No 3 Rohtak	Officers/ Officials		A E (Vig A E (Vig	°N N			
Sh Satpal Sangwan MLA	Б	Leakage in water tank at Loharwada Kheriganwal & Jhinjhar	Bhiwani	Charkhi Dadin	Officers/ Officials		SE (Vig.	Yes		Explanation on of EE/ SDE JE to be called by SE	
Sh SS Yadav Namaul		Taking bribe for Repassing GPF advance & processing of house building advance	Rewan		Narender Kuwar	Clerk	SE (Vig)	) Yes	Report submitted & Filed		
Gram Panchayat Khokha		Use of sub standard material at w/w Khoka	Hisar	Hansı	Officers/officials		AE (Vig)	) Yes	Action under process		
Dean Dayal Soni Haluwas	_	Purchase of sub standard pipe	Bhwan	Bhiwani	R P Garg	S С	EE (Urban)	an) No			
PWD Mech Workers union Gohana	rkers	Use of sub standard Matenal	Sonepat	Gohana	G S Bora	E E (Retd )	SE (Vig)	) Yes	Charge Sheet submitted		
Employees of Gohana & Sonepat	ohana	Use of sub standard Matenal	Sonepat	Gohana	S S Lohan	Ш	SE (Vig)	No Vo			
News clipping Han Bhum dt 28 02 11 received through Hon ble PHM	lan 11	Use of sub standard Matenal at w/w Nangal	Bhiwani	Bhiwani	Officers/ officials		SE (Urban)	an) No			
Subhash Yadav Namaul		Use of sub standard Matenal	Rewan	Namæul	Officers/ officials		SE (Vig)	No Vo			

ŧ								
10		Report submitted & filed			Report submitted & filed	Disciplinary action under process	Charge sheet under pre- perasion	Explanation of officers/official being called
6	R	Yes	No	Yes	Yes	Yes	Yes	Yes
8	SE (Vig)	EE (Vig)	EE (Vig)	SE (Vig)	EE (D&W) Gurgaon	SE (Vg)	SE (Vg)	SE (Vig)
2	ы S	ш ш		ш Ш		ш Ш	ш Ш	ш ш
9	Sh DS Baywa	Bhanwan Lal	Officers/ officials	KK Pahwa	Officers/ officials	AK Pahwa	KK Verma	KK Verma
ы		No 1 Fatehabad	Charkhi Dadn	Narwana	Rewan	Narwana	No 3 Kathal	No 3 Kathal
4	Sonepat	Sirsa	Bhiwani	bnic	Rewan	pul	Kathal	Kathal
3	Irregularities in tender & withdrawing penalty imposing under clause-II without complete of ever	Laying of pipeline at shallow depth	Use of substandard material at w/w Dwarka	Bogus payment of faithfully	Poor contractor of sewer line at Bawal	Irregularities in tenders Jind	Execution of work beyond estimate	Use of substandard matenal
2	Sh Baljıt Sıngh S/o Harı Sıngh VPO Banwashie Dıstt Sonepat	Gurdev Singh Sarpanch Gram Panchayat Baliyala	Resident of Vill Dwarka Distt Bhiwani	Sukhdev Singh S/o Charan Singh Vill Rashika (Jind) & Suresh Kumar S/o Dhoop Singh Vill Nepewala Narwana	Dhan Singh Nainawat Social worker Bawal Distt Rewan	Hardeep Singh S/o Mahavir Singh Narwana	Jaswant Singh S/o RamSwrup R/o Khan Sharkhan	Sh Hawa Singh S/o Sh Manphool Vill Bodiwali
-	18	19	ଷ	21	ន	ន	24	55

-

10	Charge Sheet under preperation	Explanation of default officers/ official called	Explanation of default officers/ official called		Charge sheet under menration		Explanation of default officer per called	-
6	Yes	Yes	Yes	No No	Yes	Yes	Yes	No
8	S E Bhiwani	SE (Vig)	SE (Vig)	S E Kamal	EE Sohna	SE Palwal	SE Rewan	S E Rohtak
7	SDE JE			S E the then E E	F/Helper	MCC		
9	1	Officers/ officials	Officers/ officials	Ashim Khana	Abdul Magid	Nijjar Mohd	Officers/official	Officers/official
5	Charkhi Dadn	Bhiwani	Jhajjar	Panipat	Palwai	Palwal	Namaul	No 1 Rohtak
4	Bhiwani	Bhiwani	Jhajjar	Karnal	Palwal	Palwal	Rewan	Rohtak
3	Use of substandard matenal Ini	Use of substandard matenal in sewerage Bhiwani	Irregularities in exe- cution of works	Bogus payment	Theft of Govt material	Theft of Govt, matenal	Execution of sub- standard work	Works of Medical College Rohtak
2	Shamsher Singh Use S/o Pirthi Singh VPO mal Jhojhu Kalan Distt Bhiwani	Ghanshyam Dass MLA	Ram Chander S/o Roshan Lal	29 Puneet Datta	30 Hanif Gohota Punhana	Farıdan Sarpanch Bazıdpur Block Nagına	Gopal Kaushik Moh Misharwa Namaul	33 Rajan
-	36	57	58	ଷ	ଞ	31	8	ន

(b) The concerned employees are directed to their recoveries deposited. In case, they do not deposit, the same is recovered from the outstanding amounts if any within department from benefits due at the time of retirement and also filing civil suits by attaching the properties of the defaulters.

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the amount of loss occurred and the amount of recovery made so far may be intimated to the Committee along with the full details about the number of persons who have been punished so far

#### 11 Water Tapes

While discussion in the oral examination it came into the notice of the Committee that the Taps fitted on the water supply generally are removed by the mischievous persons so the Committee recommends that the technical wing of the department should develop such type of taps which can not be removed easily

#### 12 Stand Post

While discussion in the oral examination it came into the notice of the Committee that there is no provision of drinking water in the unauthorized Colonies Drinking water is a basic human need **Therefore, the Committee recommends that a proposal regarding the setting up of Stand Posts in these Colonies may be sent to the Hon'ble Chief Minister** 

# **APPENDIX-I**

Summary of recommendations/observations of the Committee on Estimates (2011 2012)

# PUBLIC HEALTH ENGINEERING DEPARTMENT

Sr No	Page	Paragraphs	Observations
1	2	3	4
1	10	3	After going through the written reply and oral examination of the representatives of the Department the Committee desired to know the justification of the demand of new posts which the department has sent to the Government
2	12	4	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the vacant posts must be filled up without further loss of time so that the work of the Department may not suffer The Committee may be informed about it
3	13	5	During the course of oral examination it came into the notice of the Committee that there are such Dhanies where water facility has not been provided Therefore, the Committee desired to know full details of the number of such Dhanies which have requested for providing the drinking water along with the numbers of such Dhanies to which the drinking water has not been made available even after their request
4	16	6 (a)	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the complete details about the action taken in the matter of complaints received and enquiry conducted regarding the irregular- ities/ embezzlement /misappropriation of funds against the officers /officials of the department during the last three year may be provided to the Committee The Committee also want to know about the number of such

1	2	3	4
			cases which has been disposed off at department level
		(b)	The Committee recommends that the latest position of the Courts Cases along with its details may also be provided
5	18	7	After going through the written reply and oral examination of the representatives of the Department the Committee want to know the reasons for which purchasing of material has been made less during the year 2010-2011 according to the details provided by the department
6	20	8	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the information regarding progress of increasing the numbers of Rigs may be intimated to the Committee
7	20	9	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the Committee may be informed about the latest position about the audit paras/objection raised by the audit parties and also provide the detailed information about it
8	25	10	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the amount of loss occurred and the amount of recovery made so far may be intimated to the Committee along with the full details about the number of persons who have been punished so far
9	25	11	While discussion in the oral examination it came into the notice of the Committee that the Taps fitted on the water supply generally are removed by the mischievous persons so the Committee recommends that the technical wing of the department should develop such type of taps which can not be removed easily

-

1	2	3	4
10	25	12	While discussion in the oral examination it came into the notice of the Committee that there is no provision of drinking water in the unauthorized Colonies Drinking water is a basic human need Therefore the Committee recommends that a proposal regarding the setting up of Stand Posts in these Colonies may be sent to the Hon'ble Chief Minister

Summary showing the outstanding recommendations of the Committee on Estimates relating to the years 1995 96 1996 97 1998 99 2000-2001 2001-2002 2003 2004 2006 2007 2007 2008 2008 2009 and 2010-2011

Sr No	Page of the Report	Paragraphs	Further Observations/ Recommendations made by the Committee
1	2	3	4
		28	Sth Report (1995 96)
	· Pl	JBLIC HEALT	H ENGINEERING DEPARTMENT
1	30 34	20	The Committee therefore desired the department to expedite and finalise the cases at the earliest alongwith the action taken against the officers/ officials who are at fault
			The Committee further desired to intimate the amount involved in each case
			The Committee therefore desired that the detail of the cases relating to embezzlements/ complaints etc which are pending in various courts alongwith the amount involved be sent to the Committee
2	35 37	23	(I) The Committee therefore recommended that the action to finalize the remaining matters be expedited and action against the defaulters be also taken under intimation to the Committee
			(II) During oral examination of the representatives of the Public Health Engineering Department on 12 5 2010 a matter regarding the imprisonment of Shri Raghubir Singh Beldar Uchana Teh Narwana Distt Jind under Section 420 for the period from 8-2-2008 to 8 5 2008 came to the notice of the Committee on Estimates During the oral examination the departmental representatives assured that it will be looked into and Committee will be informed accordingly The department informed the Committee <i>vide</i> its memo No 14741 PHE/B-2 dated 20 9-2010 that Shri Raghubir Singh Beldar working in the PHE Sub Division Uchana remained on long leave from

3

1

8 2 2008 to 3 5-2008 During the leave period the official was in jail due to family land dispute When the matter came in the notice of Executive Engineer he was acquitted of the charge levelled against him However the explanation of the official was called in the reply he stated that he was in jail under Section 420 due to family land dispute during the leave period. The Hon ble Session Court vide order dated 31-3 2009 had acquitted him of the charges levelled against him Executive Engineer PHE Division Narwana who is Drawing & Disbursing Officer for pay has no knowledge about the relationship of SDE and Official The Committee went through the reply of the department which was not found satisfactory by the Committee The department has itself admitted that official Shri Raghubir Singh Beldar Uchana Distt Jind remained on long leave from 8 2 2008 to 3 5 3008 and druing the leave period the official was in fail. The Committee observed that the reply itself contradictory The Committee noted that it was very much compulsory to suspend an official for the period for which he remained in jail whatsoever reason is under the relevant provision of the Haryana Civil Services (Punishment and Appeal) Rules 1987 as was done in the case of Shri Subhash Solanki Electrician Helper working in the PHE Division No 1 Faridabad Therefore the Committee recommends that strict action be taken against the officers concerned (S D E ) who are responsible for this lapse at that time and who have done a loss to State Exchequer

4

#### 29th Report (1996 97)

#### HEALTH DEPARTMENT

After going through the reply and the oral evidence of the department the Committee desired that the case as stated above be expedited under intimation to the Committee

The Committee be also supplied the details of the cases if any pending in any court against the officers/officials of the department

3

13 14 16

1	2	3	4
4	30-31	28	The Committee is of the opinion that the department should supply the details of the complaints received against the Drug Inspectors during the last three years
			The Committee further is of the opinion that the detail of the cases if any instituted in any court under relevant Act/Rules during the last three years for breach of Act against any party be supplied
			The Committee is also of the opinion that the detail of the sale of drugs in contravention of the Act if any detected during the last three years be supplied to the Committee
			31st Report (1998 99)
		MINES &	& GEOLOGY DEPARTMENT
5	12 14	17	After going through the reply and oral evidence of the department the Committee desired that a copy of the Haryana Regulation and Control of Crusher Act 1991 (upto date) be supplied to the Committee
			The Committee further desired to know whether the department has identified the sites/places where crushers are functioning unauthorisedly/ illegally if so the detail thereof
			If the reply as above is in affirmative what steps have been taken or proposed to be taken by the department against the defaulters
			The above information be supplied to the Committee at the earliest
6	15 16	20	After oral examination of the department the Committee desired to know the period during which the unauthorised extractions was done alongwith the names of parties minerals and location
			The Committee further desired that the latest position/detail of the cases in which FIR had been lodged U/S 379 I PC alongwith the detail of the parties be also supplied

1	2	3	4
			The above information be supplied to the Committee at the earliest
		:	32nd Report (2000-2001)
		T	OURISM DEPARTMENT
7	164	45	After oral evidence of the department the Committee desires that the department to intimate the efforts made to minimize the loss incurred in various tourist complexes
			The Committee therefore recommends that the name of the tourist complex in which Petrol Pumps are to be installed be informed and the name of the complexes which will be closed may also be intimated to the Committee
			During the spot inspection the Committee observed that the building of Surkhab Tourist Complex Sirsa the complex is very old The Committee therefore recommends that the new building with modern facilities & banquet hall be constructed The Committee further recommends that the price of liquor/beer served in the complex may also be reduced
			The Committee therefore observed that the Tourist Complex Ottuwear is an extra liability on the department and recommends that the complex be closed
			The Committee also recommends that a banquet hall at Papaya Tourist Complex Fatehabad Blue Bird Complex at Hisar Black Bird Tourist Complex at Hansi may also be constructed
		3	3rd Report (2001-2002)
		EXCISE	& TAXATION DEPARTMENT
8	37	8	After going through the reply of the department

After going through the reply of the department and after oral evidence of the departmental representatives the Committee would like to know the details of the cases pending for recovery of arrears as on 31-3-2002 along with amount involved in each case

The Committee would further like to know the details of the cases which are pending in the Court and Quasi Judicial proceedings

1	2	3	4
			The Committee recommends that all-out efforts may be made to recover the outstanding amount involved and the details of efforts made in this regard be intimated to the Committee within a period of three months
			The Committee would also like to make on the spot study tour of Distilleries in the State
			35th Report (2003 2004)
		EN	/IRONMENT DEPARTMENT
9	12	4	<ul> <li>(i) After going through the replies of the Department the Committee desired the Department to supply the detail of the 81 projects clearances for which have been given along with detail of the cases of clearance still pending with the Department till the finalization of the report</li> </ul>
			<ul> <li>(II) The Committee desired to know whether all the projects have planted trees on the required 20% areas of their land</li> </ul>
			(III) The Committee further desired to know the number of projects if any of which the guarantee money has been utilized by the Forest Department for plantation of trees in case the owners have failed to plant the trees as required
			(IV) The Committee further desired that the details of the inspection made by the Department to check the 20% planted area during the period from 2001-2002 till the finalization of the report be supplied to the Committee
			The Committee would like to know the latest position (14 7-2011)
10	13	7	The Committee recommends that effective steps to check the reverse pumping of the polluted water be taken by the Environment Department under intimation to the Committee (Also observed in one of the next paras)
			The Committee would like to know the latest position (14 7 2011)

1	2	3	4
11	14	8	The Committee desired to intimate the detail of those brick kiln manufacturing units who have not installed the chamber and chimney and recommends that they may not be given consent for operating the unit
			The Committee would like to know the latest position (14-7-2011)
12	17	12	The Committee recommends that this amount (being given to Eco-clubs) of Rs 1 000/- is insufficient and the Department to consider for the increase of the same
			The Committee would like to know the latest position (20 7 2011)
13	18	14	The efforts made in this respect may be intimated to the Committee
			<ul> <li>(i) The Committee desired that the Department should take more effective steps to check the qualities as per norms in manufacturing of the polythene bags</li> </ul>
			(II) The Committee further desired that the Environment Department may convey the desire of the Committee to the Urban Development Department to check the pollution caused by the polythene bags in the cities of the State
			The Committee would like to know the latest position (20 7 2011)
14	19 20	16	(i) After having discussed this matter in detail the Committee recommends that in addition to the steps taken for controlling pollution caused by crushers the Department should also take steps for the proper maintenance of the roads leading to the crushers/zones to control the air pollution caused due to dust under intimation to the Committee
			(II) The Committee further recommends that matter of extending of area of crushers zones may also be examined and the same may be extended according to the requirements

1	2	3	4
15	20	17	After oral evidence of the Department the Committee desired
			<ul> <li>the Department to intimate the detail of the defaulters if any found in the sample testing along with the action taken against the defaulters and</li> </ul>
			<ul> <li>(II) the Department to consider the matter of obtaining the samples from the distributaries/ canals from which the water is used for drinking purposes for testing in the laboratories</li> </ul>
16	21	18	(i) After examination of the Department the Committee desired that the Department should check the steps to control air pollution from the vehicles in big cities like Faridabad Gurgaon Panipat Bahadurgarh Rohtak etc
			(ii) The Committee desired the Department to take effective steps to check the pollution caused by sound
			(iii) The Committee further desires to intimate the detail of the consent granted and refused from 2001-2002 till now
17	21	19	After going through the reply of the departmental representatives during oral examination the Committee desired the Department to make efforts to recover the dues under intimation to the Committee
18	21	20	The Committee desires to know the latest position of the finalization/publication of the Administrative Report of the Department
		:	36th Report (2006 2007)
	D	EVELOPM	ENT & PANCHAYATS DEPARTMENT
19	6-7	2	The Committee after ascertaining the position from the above mentioned information found that one post of Joint Director One post of Deputy Director Panchayats One post of DDPO & 26 Posts of BDPOs are lying vacant The Committee would like to know the date since which these posts are lying vacant alongwith the reasons for not filling

1	2	3	4
			these posts so far The Committee therefore took a serious view and recommends that sincere efforts be made to fill up these posts without any further loss of time so that the work of the Department may not suffer and the Committee be informed accordingly
			The Committee would like to know the latest position (22-6 2011)
20	7	3	The Committee would like to know the nature of all the 168 complaints and the source from which these were received The Committee would also like to know the names of the officers alongwith their designation who were found guilty and awarded punishment of warning to be careful in future or censure or their one or two increments were stopped and orders were proposed for the recovery of the amount for the loss which they were found responsible The Committee may also be informed about the names & designation of the officers who have been charge sheeted under Rule 7 and 8 in 18 and 28 cases respectively The Committee recommends that strenuous efforts be made to obtain the comments/ reports from the quarter concerned as early as possible in remaining 101 cases
21	13	6	The Committee may be informed in regard to the names of the Village Panchayats districtwise to whom training have been imparted during the year 2006 07 alongwith the expenditure incurred thereon as well as material <i>i</i> e booklet <i>etc</i> supplied to the Members at the time of training The Committee also recommends that post lying vacant in this institution may be filled up at the earliest The Committee would like to know the latest
22	14	7	position (22-6 2011) During the course of oral examination it was informed by the departmental representatives that a total sanitation compaign programme was launched during the year 2000 which was sponsored by the Govt of India This programme

1	2	3	4
			is to be implemented in the whole State through Gram Panchayats as well as Aganwari & NGOs
			The Committee would like to know the name of district in which this compaign have been started so far and the time by which this scheme will also be started in the remaining districts of the State
			The Committee would also like to know the expenditure incurred during the current financial year 2006 07 for the construction of Sulabh Sochalya/latrines
			The Committee would also like to know the names of the 136 villages of 12 districts which have been sponsored to the Govt of India Ministry of Rural Development under Nirmal Gram Purshkar Scheme for providing of cash award
			The Committee recommends that to facilitate the general public a Community laterine/Sulabh Sochalaya be constructed near the Bus Stop/Bus Stand in every village of the State
			The Committee would like to know the latest position (22-6-2011)
23	21	11	The Committee desired to know the total amount of Matching Grants released by the department till the finalization of this report be supplied to the Committee
			The Committee further desired that the efforts should be made to release the amount of Matching Grants as soon as amount is deposited by the concerned institutions
			The Committee also desired that the department to supply the details of pending cases if any with the department alongwith the reasons therefore
			The Committee may also be informed as to whether the utilization certificate in respect of all the Matching Grants already released have been obtained if not the reason thereof be intimated to the Committee
			The department intimated that during the year

1	2	3	4
			2001 02 the actual estimate was of Rs 111 49 lacs but the department has spent a sum of Rs 104 17 lacs on the Matching Grants Scheme likewise during the year 2005 06 the actual budget estimates was Rs 265 00 lacs whereas the department has actually spent Rs 243 52 lacs
			The Committee would like to know the reasons/ circumstances for not utilizing the full budget estimates for the year 2001 02 and 2005-06
			The budget estimates for the year 2006 07 as intimated by the department are Rs 260 00 lacs
			The Committee also desires to know the details of the expenditure incurred by the department on this scheme till the finalization of the report
24	33	12	The Committee recommends that the Department may provide a list of beneficiaries/institutions for its perusal
			The Committee would also like to know as what measures are adopted by the department to keep the check and balances while spending the sanctioned amount by the Panchayati Raj Institutions
			The Committee recommends that the reasons of excess expenditure incurred in the year 2002 2003 and 2003 2004 be intimated to the Committee
			The Committee further recommends that the department may intimate what guidelines are made in the cases where amount is released to Panchayati Raj Institutions for the development work in the rural areas
			The Committee would also like to know as how much amount is spent during the year 2006 07 out of the total budget of Rs 7760 00 lacs
25	33	13	The department informed the Committee that budget estimates for the year 2005-06 was Rs 105 00 lacs but the department did not spent any amount and shown the expenditure as 0 00 the department failed to spent the amount on this scheme in the year 2005 06 Therefore the

1	2	3	4
			Committee takes it seriously and recommends that the department may intimate the reasons/ circumstances under which the department failed to spent the budget estimates
26	35	14	The department informed that a sum of Rs 318 00 lacs was provided by the Govt of India for the year 2000 01 to 2004 05 on this scheme
			The Committee after going through the reply of the department finds that no sum was provided for the year 2006 07 Therefore the Committee desired that the reasons for not providing the sums for the year 2006 07 be intimated to the Committee
			The department in their written reply intimated that Govt of India has not provided the funds for the year 2005 06 and 2006 07 however scheme was not failed
			The Committee desires to know the reasons of not providing the funds by the Govt of India for the year 2005 06 and 2006 07
			The Committee also desires to know the latest position of this scheme as to whether it is in existence or not
27	35 36	15	The Committee would like to know the details of the Panchayats/Panchayat Samitis to whom the interest free loan was given under this scheme
			The Committee further desires to know the details of the amount spent during the year 2006 07 till the finalization of this Report
			The Committee desires that the purpose alongwith the name of the Panchayat/Samiti for which the assistance has been given be supplied to the Committee
			The Committee further desired that the criteria of giving assistance to the Panchayats/Samitis be intimated to the Committee
			The Committee further desired that the progress made in the development works undertaken by the department during the last three years under

|--|

1	2	3	4
			Revenue Earning Scheme be intimated to the Committee
28	44	16	The department informed the Committee that during the year 2003 04 an amount of Rs 1170 16 lacs 2250 00 lacs were released for the year 2004-05 and an amount of Rs 11580 00 lacs were released for the year 2005-06
			The Committee desires to know the details of the Projects/institutions of Panchayati Raj benefited by distributing the funds by the department for the year 2003 04 2004-05 and 2005 06
			The Committee be intimated as to whether the department has obtained the utilized certificate from the Panchayati Raj Institution in respect of the funds distributed for the development of rural areas If the said certificates are not obtained then the reasons of not obtaining the utilization certificate be intimated
29	44	17	The department informed the Committee that an amount of Rs 5000 00 lacs was sanctioned for the maintenance of PRI Buildings and Development works in rural areas in the year 2005 06
			The Committee desires to know the details of Development works carried out by the Department districtwise as also the details of the PRI Buildings where the amount was given for maintenance
30	45	18	The department in its written reply informed the Committee that as per the report regarding the name and addresses of persons/parties who have encroached upon property/land of the Department alongwith the action taken by this department to get the encroachment vacated during the last years. This record is available with Deputy Commissioner. For this a letter has been issued on dated 31 7 2006 to all Deputy Commissioners. As soon as the requisite report will receive the consolidated report would be available to the Committee

1	2	3	4
			The Committee desired to know the latest position in this regard
31	45	19	The Committee desired that the department should make serious efforts to decide the cases mentioned in Annexure F completing the enquiry at the earliest under intimation to the Committee
			37th Report (2007-2008)
		RURAL	DEVELOPMENT DEPARTMENT
32	18	6	After going through the reply and oral examination of the Department the Committee observed that amount was given to some those people who were not eligible for the scheme in district Faridabad Wrong verification was done by some officers intentionally Therefore the Committee is of the view that the responsibility be fixed and action be taken against the erring Officer/officials and the detailed report be submitted to the Committee with in a stipulated period
33	21	8	The Committee after going through the reply and oral examination of the Department is of the view that the details of plantation done on the waste land be supplied to the Committee
			The Committee would like to know the latest position (16-6 2011)
34	24	11	After going through the reply and oral examination of the Department the Committee feels that technical posts be filled up for the smooth functioning of the Department The Committee further observed that the works of the public are being not done in time due to the shortage of staff Therefore the Committee desires that the districtwise details of vacant post be supplied to the Committee and strenuous steps be taken to fill up the said posts
			The Committee would like to know the latest position (16-6-2011)
35	25	12	After going through the reply and oral examination of the Department the Committee is of the view

.

41

~\_!

1	2	3	4
			that the stern action be taken against the persons whosoever are responsible in this matter and the recovery be made The Committee be apprised of the action taken and stage of recovery with in a limited time period
		:	37th Report (2007 2008)
		INDUSTR	IES & COMMERCE DEPARTMENT
36	41	15	After going through the reply and the oral examination of the Department the Committee recommended that the vacant post be filled up immediately without further loss of time
			The Committee would like to know the latest position (21-5-2011)
37	54	18	During the oral examination the Department submitted that detail of Sales Tax Exemption and subsidy of Rural Industrialization given to tiny units will be supplied to the Committee within a month But the same has not been supplied till the finalization of report (February 2008)
			38th Report (2008 2009)
		WELFAR BACK\	RE OF SCHEDULED CASTES AND WARD CLASSES DEPARTMENT
38	13	4	After going through the reply and oral examination of the representatives of the Department The Committee recommends that the vacant posts be filled up without further loss of time so that the work of the Department may not suffer
			The Committee would like to know the lates position (21-12 2011)
39	17	6	After going through the written reply and ora examination of the representative of the department the Committee observed that most of the grants have been given in a particular district Therefore the Committee recommends that the system proper procedure and full details of the scheme be supplied to the Committee
			The Committee would like to know the lates position (21-12-2011)

÷

1	2	3	4
40	19	8	After going through the written reply and oral examination of the representative of the department the Committee recommends that the block wise details of centers be supplied to the Committee The Committee also be informed about the system under which the centers are running together with the details of funds allocated thereto
			The Committee would like to know the latest position (21-12-2011)
41	20	9	During the course of oral examination of the representatives of the department the Committee observed that department is not sure about the reservation policy for admission in the private colleges Therefore, the Committee recommends that the reservation policy for admission in the said colleges be also implemented The Committee further recommends that the full details of the letters/ D O letters written to the various departments for implementing the reservation policy be intimated to the Committee Full details of the latest position of backlog and the latest position of reservation in Board/Corporations and Universities be supplied to the Committee
			The Committee would like to know the latest position (14-1-2012)
42	25	10	After going through the written replies and oral examination of the representatives of the department The Committee recommends that the latest position of recovery from the delinquent officers/officials be supplied to the Committee
			The Committee would like to know the latest position (14-1-2012)
43	26	12	After examining the material supplied by the department and oral examination of the representatives of the department the Committee observed that budget provision under the said scheme is insufficient Therefore, the Committee recommends that a provision of 30 crore rupees be made for this scheme and

~

1	2	3	4
			the amount of 10 thousand for repair of house be increased to rupees 20 thousands
			The Committee would like to know the latest position (14 1-2012)
44	26	13	During the oral examination of the representative of the department the Committee observed that the amount under the Indira Gandhi Priyadarshini Viwah Shagun Yojana is not provided to the applicants in time There is a great backlog in the disbursement of said amount Therefore, the Committee recommends that the amount of Indira Gandhi Priyadarshini Viwah Shagun Yojana be provided to the applicants in time in future and backlog be fulfilled at the earliest
			The Committee would like to know the latest position (14 1 2012)
45	26	15	By examining the material supplied by the department and oral examination of the representatives of the department The Committee observed that the number of beneficiaries under the said scheme is decreasing whereas the same must be increased as the number of S C students is increasing day by day Therefore, the Committee recommends that the reasons for decreasing the numbers of beneficiaries be investigated and the results thereof be supplied to the Committee
			The Committee would like to know the latest position (14 1-2012)
		3	88th Report (2008-2009)
			OURISM DEPARTMENT
16	36	19	After going through the written reply supplied by the department and oral examination of the representatives of the department the Committee recommends that all the vacant posts be filled up as early as possible to avoid any adverse effect on the business of the department and after restructuring the Committee be informed about it

1	2	3	4
47	39	20	During the oral examination the representatives of the department informed the Committee that the Badkhal Lake and Surajkund lake have been dried up The Committee recommends that the solution of the said problem be carried out with the coordination of two-three departments The representatives of the department further informed the Committee that there are 832 rooms and 1831 beds in the complexes of the Department/Corporation Out of which 334 rooms will be renovated from 2008 to 2009 178 rooms have been renovated during the last two years The Committee recommends that the furniture of good quality be provided in the complexes to attract the more and more tourists and to increase the occupancy and profit of the tourist complexes
48	40	21	After going through the details supplied by the Department and oral examination of the representatives of the Department the Committee recommends that sincere steps be taken to promote tourisms in the State
49	44	22	The Committee observed that the Private Petrol Pumps have been renovated and beautified properly Therefore, the Committee recommends that the Department should give more attention to renovate and beautify its petrol pumps to attract the consumers
50	45	24	During the course of oral examination the representatives of the department informed the Committee that total 118 cases are pending with the Department Therefore the Committee recommends that the latest position of the recovery in the said cases be supplied to the Committee and the Court cases, if any, be pursued vigorously 38th Report (2008-2009)
			RIGATION DEPARTMENT
51	2	8	As already recommended by the Committee on Estimates in its 38th Report for the year 2008 2009 regarding non-supply of the Material on the Budget Estimates for the year 2008 2009 by the Irrigation

	3	4
		Department The Committee took its serious view on the matter and again recommends that appropriate action be taken against the concerned officer of the Irrigation Department who are responsible for it
		39th Report (2010-2011)
	EXCISE	E & TAXATION DEPARTMENT
14	3	After going through the written reply and oral examination of the representative of the Department the Committee recommends that all the vacant posts of all Categories be filled up without any fruther loss of time to avoid any bad effect on tax collection in the State
15	4	After going through the written reply and oral examination of the representative of the department the Committee recommends that as and when a decision of the Hon'ble Court on the entry tax is pronounced, the same be brought to the notice of the Committee
17	5	As the Departmental representative stated that the Excise policy/aliotment policy of vends will be prepared up to October-November 2010 and Committee will be informed accordingly However till now i e till the finalization of this report no information in this regard has been received Therefore, the Committee recommends that it be prepared by the Deptartment at the earliest and Committee may be apprised accordingly
19	6	After going through the written reply and oral examination of the representative of the department the Committee recommends that latest poistion on increasing of tax arrear be brought to the notice of the Committee at the earliest
19	7	After going through the written reply and oral examination of the representative of the department the Committee recommends that latest position on charging of tax with penalty in the State be brought to the notice of the Committee
	15 17 19	EXCISE 14 3 15 4 17 5 19 6

49593-HVS-H G.P Chd

46

٦

.,

۲ ئد

r

5

. /

©2012

1

Published under the authority of the Haryana Vidhan Sabha and Printed by the Controller Printing and Stationery Haryana Chandigarh